

GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
QUESTION NO 06.12.2010
ANSWERED ON
SUPPLY OF RAKES TO CIL .

2791

Shri Tapan Kumar Sen

Will the Minister of COAL be pleased to state :-

- (a) the number of rakes required by the Coal India Ltd. (CIL) to supply coal, matching with its production capacity during 2009-10 and 2010-11 (April to September);
- (b) the number of rakes made available to CIL during the above period;
- (c) the shortage in supply in MT and the resultant financial loss in rupees (crore)
- (e) because of shortage of rakes; and
- (d) the action taken by the Ministry to ensure adequate supply of rakes by Railways?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

(SHRI SRIPRAKASH JAISWAL)

(a) and (b): Against the planned average movement of 166.5 rakes per day for evacuation of coal for the year 2009-10, the actual movement of railway rakes was 157 rakes per day. During April-September, 2010, as against the average loading plan of 168.6 rakes per day, the actual movement of railway rakes was 154 rakes per day. Frequent law and order problems in some coal companies due to naxalite bandhs, local agitation affecting transportation of planned quantity of coal from pitheads to railway sidings, congestion of some of the railway routes and frequent unloading constraints at a few power stations affected the planned movement.

(c): The terms of sale of coal by Coal India Limited (CIL) being Free-On-Rail (FOR) ex-colliery, the responsibility of the coal companies end after indenting rakes from Railways as per schedule / programme of dispatch. CIL has reported that since they had regularly been indenting rakes as per their programme, CIL has so far not faced any financial loss due to less availability of rakes.

(d): The issue of making adequate availability of railway rakes for evacuation of coal is taken up at the following levels:

- i) Annual Rail-Coal interface meeting between CIL and Railways;
- ii) Regular interaction between coal companies and concerned Zonal Railways;
- iii) Infrastructure Constraints Review Committee under the Chairmanship of Secretary (Coordination), Cabinet Secretariat monitors dispatches to key sectors periodically.
- iv) Inter-Ministerial Sub-group which also comprises the representative of Railways, monitors dispatches of coal by rail to the power stations, normally on weekly basis.